

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 6325

TO BE ANSWERED ON APRIL 12, 2017

FUNDS FOR DEVELOPMENT OF SMALL TOWNS

No. 6325 DR. K. KAMRAJ:
 SHRI HARINARAYAN RAJBHAR:
 SHRIMATI MAUSAM NOOR:
 SHRI RAJESH PANDEY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has framed a policy and action plan for the sustainable development of smaller towns into cities with all modern amenities;
- (b) if so, the details thereof along with the funds allocated for the same during the last three years and the current year;
- (c) the details of towns included for the planned development in this regard, State-wise;
- (d) whether any specific scheme has been evolved or framed to resolve the ever growing population explosion in satellite cities around major metros in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) to (c): Development of cities/towns is a State Subject. Government of India supports the efforts of State Governments by providing technical and financial assistance to States under various schemes & programmes. Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) which covers 500 cities of the country having population more than 1 lakh & other identified categories and provides financial assistance to Mission cities for water supply, liquid waste management, development of city parks

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and non motorized transport. Under this Mission, the Government only approves the State Annual Action Plan (SAAP) submitted by the states. The Centre has approved the SAAP of 2015-16 & 2016-17 of all States/ UTs and also approved the 3rd and final SAAP of some States/ UTs. The States are fully empowered regarding preparation, appraisal and approval of Detailed Project Reports (DPRs) and their implementation. Details of funds released under AMRUT Mission is given in Annexure.

As per mission Guidelines, cities/towns with a population of over one lakh as per 2011 census along with other categories of towns and having notified municipalities are eligible for coverage under AMRUT and the scheme has a provision to select only 500 cities.

(d)&(e): Ministry is implementing the pilot project viz. Urban Infrastructure scheme for Satellite Towns (UIDSST) with the objective to develop urban infrastructure facilities of drinking water, sewerage and solid waste management etc. at satellite towns around the seven mega-cities to channelize their future growth so as to reduce pressure on the mega cities. The scheme covers seven towns namely, Pilkhuwa (U.P.), Vikarabad (Telangana), Sriperumbudur (Tamil Nadu), Sonapat (Haryana), Vasai-Virar (Maharashtra), Hoskote (Karnataka) including Sanand (Gujarat).

Annexure

Annexure is referred to Part (a) to (c) of Lok Sabha Unstarred Question No. 6325 for answer on 12.04.2017 regarding Funds for Development of Smart Towns.

Fund release under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(Rs. in crore)

Sl. No.	State/UTs	Total size of SAAP approved		3 rd and final SAAP	Central Assistance		Central Assistance release	
		2015-16	2016-17		2015-16	2016-17	2015-16	2016-17
1	Andhra Pradesh	662.86	877.05	1350.26	300.41	351.6	60.08	70.32
2	A & N Islands	3.18	3.6		3.18	3.6	0.64	0.72
3	Arunachal Pradesh	40.94	46.68		36.84	42.00	7.37	8.40
4	Assam	188.16	218.67		169.34	196.8	33.87	39.36
5	Bihar	664.20	775.2		332.10	387.6	66.42	77.52
6	Chandigarh	15.04	18	21.05	15.04	18	3.01	3.6
7	Chhattisgarh	573.40	740.38	879.00	276.47	308.58	55.29	61.72
8	Dadra & Nagar Haveli	3.41	3.6		3.41	3.6	0.68	0.72
9	Daman & Diu	4.56	5.75		4.56	5.75	0.91	1.15
10	Delhi	223.07	265.73		223.07	265.73	44.61	53.14
11	Goa	59.44	69.6		29.71	34.8	5.94	6.96
12	Gujarat	1204.42	1401	2279	564.30	599.18	112.86	119.84
13	Haryana	438.02	525.4		219.01	254.4	43.80	50.88
14	Himachal Pradesh	88.23	101.33	114.96	79.41	91.2	15.88	18.24
15	Jammu & Kashmir	171.00	197.33	224.72	153.87	177.6	30.77	35.52
16	Jharkhand	313.36	376.8		137.95	165.81	27.59	33.16
17	Karnataka	1258.54	1624.72	2069.61	592.29	771.6	118.46	154.32
18	Kerala	587.48	796.06		287.98	386.4	57.60	77.28
19	Lakshadweep	0.68	1.2		0.68	1.2	0.14	0.24
20	Madhya Pradesh	1655.81	2050.9	2493.95	672.03	862.8	134.41	172.56
21	Maharashtra	1989.41	2489.91	3280.00	914.92	1176	182.98	235.2
22	Manipur	51.43	60		46.29	54	9.26	10.8
23	Meghalaya	22.81	26.67		20.53	24	4.11	4.8
24	Mizoram	40.56	46.67	53.02	36.50	42	7.30	8.4
25	Nagaland	34.98	40		31.48	36	6.29	7.2
26	Odisha	461.30	530.4	607.26	228.14	265.2	45.63	53.04
27	Puducherry	18.97	21.6		18.97	21.6	3.79	4.32
28	Punjab	709.66	857.02		318.86	400.8	63.77	80.16
29	Rajasthan	919.00	1072.8	1232.14	459.50	526.11	91.90	105.22
30	Sikkim	13.43	13.33		12.09	12.00	2.42	2.40
31	Tamil Nadu	3249.23	3834.49		1372.41	1582.8	274.48	316.56
32	Telangana	408.51	554.77		204.25	277.2	40.85	55.44
33	Tripura	36.62	49.33		32.96	44.4	6.59	8.88
34	Uttar Pradesh	3287.27	3895.16		1409.07	1638	281.81	327.6
35	Uttarakhand	148.53	197.33		133.68	177.6	26.74	35.52
36	West Bengal	1104.86	1393.69		552.43	642	110.49	128.4
	Total	20652.37	25182.16		9893.73	11847.96	1978.74	2369.59